

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

Excise Appeal No. 616 of 2010

[Arising out of OIO-2-COMMR-2010 passed by Commissioner of Central Excise-RAJKOT]

Ravi Sanghi Md

Village-akri, Tal-abdasa,
Kutch-Gujarat

..... Appellant

VERSUS

C.C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

.....Respondent

APPEARANCE:

Shri V. Sridharan, Learned Senior Advocate along with Shri Anand Nainawati, Shri Jigar Shah, Miss Priyanka Kalwani, Advocates for the Appellant
Sh. T.K. Sikdar, Authorized Representative (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 14.11.2019

DATE OF DECISION: 20.11.2019

The appeal is disposed of. For order, see order of date in Excise Appeal No. 615 of 2010.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**